

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**

**COURT III**

107. C.P.(IB)-517(MB)/2023

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **15.04.2024**

NAME OF THE PARTIES: The Canara Bank Limited

V/s.

Ludhiana Talwandi Toll Roads Private Limited

**Appearance:**

For the Petitioner: Adv. Daupan Bhatia i/b Shubham Saigal

SECTION 7 OF IBC, 2016

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**ORDER**

**HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE**

1. Ld. Counsel for the Petitioner seeks time to address on the issue of interest and also undertakes to submit list of dates with convenience compilation on the next date of hearing. Let the same be done.
2. List on **06.06.2024**.

Sd/-  
CHARANJEET SINGH GULATI  
Member (Technical)  
/RKS/

Sd/-  
LAKSHMI GURUNG  
Member (Judicial)